

WP NO. 17331/2026 (GM - POLICE)

IN THE HIGH COURT OF KARNATAKA AT BENGALURU
[SRI CHINNA C N VS. STATE OF KARNATAKA AND OTHERS]

11.06.2026
(VIDEO CONFERENCING / PHYSICAL HEARING)

CORAM: HON'BLE MR. JUSTICE SURAJ GOVINDARAJ

ORAL ORDER

1. Learned AGA is directed to take notice for respondent Nos.1 to 4.
2. He seeks for and is granted a week's time to make his submission on the prayer sought for as regard to the submission of final report and when the final report would be filed.
3. Re-list on 29.06.2026.

(SURAJ GOVINDARAJ)
JUDGE

PB
List No.: 1 Sl No.: 24